



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.646/2020
MA No. 2303/2020**

This the 24th day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Hari Shankar Sharma
R/o D-242, Moti Bagh-I
New Delhi, NDMC, Chanakya Puri
South West Delhi-110021

...Applicant

(By Advocate: Sh. Jaideep Khanna)

VERSUS

1. The Director Intelligence Bureau
M/o Home Affairs, Govt. of India
New Delhi-110021
2. R. K. Jha
A-3 I.B. Colony Manas Marg
Patel Dham Chanakya Puri
New Delhi- 110021.

...Respondents

(By Advocate: Sh. U. Srivastava)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

The respondents have preferred the MA No.2303/2020 seeking preponement of date of hearing of the OA.

2. Learned counsel for the applicant, Sh. Jaideep Khanna, submits that OA has become infructuous.

Accordingly, OA is dismissed as having become infructuous.

3. Pending MA(s) is/are also disposed of accordingly.



(R.N. Singh)
Member (J)

(Pradeep Kumar)
Member (A)

/ravi/pinky/akshaya/